

<i>Particulars</i>	<i>Amount (Rs. in crores)</i>
1	2
i) Schematic lending by banks	89.05
ii) Seasonal Agricultural Operations (SAO)	175.00
iii) Short term credit requirements of Regional Rural Banks	8.00

(b) The total disbursements target fixed by NABARD during the previous year 1989-90 was as under:

i) Schematic lending	Rs. 73,997 crores
ii) Crop loans	Rs. 200 crores

(c) to (g). The refinance support of NABARD for Gujarat is expected to boost the farm production through ground level credit support extended by the Banks. In addition, it will promote the growth of Agriculture and other activities, ensure adequate credit support to the weaker sections of the society and improve quality of lending. It will also result in generating additional employment opportunities in the rural sector. The progress of credit support to rural industries is also monitored by NABARD through its regional office in the State.

#### **Export of Farm Products**

8367. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of COMMERCE be pleased to state:

(a) whether some States have requested Union Government to reconsider the provision for import of farm products in the new import and export policy; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ANGIL SHREEDHARAN): (a) Yes, Sir.

(b) All the suggestions received for change in the import and export policy were duly considered at the time of formulation of the new Import and Export Policy. It was decided to maintain status-quo in respect of certain agricultural and plantation products such as coconut oil, copra, natural rubber, synthetic rubber, coir yarn and spices except nutmeg and mace which were under CGL for stock and sale but have been brought under licensable category, under the new Policy.

#### **Decline in Export of Cardamom Pepper, Ginger and Cashew**

8368. SHRI MANORANJAN BHAKTA:  
SHRI ANBARASU ERA:

Will the Minister of COMMERCE be pleased to state:

(a) whether there has been a decline in the export earnings of cardamom, ginger

and cashew during 1988-89; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE

MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) and (b). The following were the export of cardamom, paper, ginger and cashew during the two years 1987-88 and 1988-89:

*Value : Rs. crores*

<i>Year</i>	<i>Cardamom</i>	<i>Pepper</i>	<i>Ginger</i>	<i>Cashew</i>
1	2	3	4	5
1987-88	3.40	240.58	4.89	326.86
1988-89	9.88	164.20	9.53	281.84

Exports of pepper in 1988-89 were lower because of lower production, negligible carry-over stocks and late arrivals of crop. Fall in exports of cashew during 1988-89 was due mainly to competition from Brazil where US business has invested in cashew with buy-back arrangements and competition from other cheaper nuts such as almonds and pistachios.

#### Exports Targets

8369. SHRI MANORANAAN  
BHAKTA:  
SHRI ANBARASU ERA:  
SHRI P. NARSA REDDY:

Will the Minister of COMMERCE be pleased to state:

(a) the exports target set and the achievement there against during 1989-90; and

(b) the exports target fixed for 1990-91?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) The export target for 1989-90 was set at Rs. 28,025 crores. As against this target,

aggregate exports in the first eleven months i.e. April 1989-Feb. 1990 are provisionally estimated at Rs. 24,506 crores.

(b) Export target for 1990-91 has been fixed at Rs. 36,000 crores.

#### Export of Footwear

8370. SHRI MANORANJAN  
BHAKTA:  
SHRI ANBARASU ERA:

Will the Minister of COMMERCE be pleased to state:

(a) whether Japan and Australia have relaxed curbs on import of footwear;

(b) if so, whether Indian Leather Industry has taken steps to increase export of footwear to these Countries; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) Imports of footwear into Japan and Australia are controlled through annual global quotes and